#### GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

#### LOK SABHA

#### **UNSTARRED QUESTION NO.3048**

## TO BE ANSWERED ON THURSDAY, THE 17<sup>th</sup> DECEMBER, 2015

## **Curriculum of National Judicial Academy**

## 3048. SHRI RAM CHARITRA NISHAD:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the National Judicial Academy has reviewed or proposes some changes in its curriculum for training of judges/judicial officers making them more tech-savvy and stress-free;

(b) if so, the details and the objectives thereof; and

(c) if not, the other steps taken/being taken by the Government in this regard?

### ANSWER

# MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c) : The National Judicial Academy (NJA) has made changes in the Academic Year 2015-2016 for delivery of training programmes so as to make Judges tech-savvy as well as stress-free. These include introduction of sessions on library reading and computer skills training in all training programmes and introduction of management and psychology to resolve disputes, conflicts, differences with peers and other stakeholders in the justice system. Furthermore, three programmes have been designed this year to raise awareness and build capacity of Judges on use of Information and Communication Technology (ICT) in Court room procedures. An exclusive two day Stress Management Workshop for High Court Judges has also been introduced for the first time.

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